

## Declaration of Assets and Liabilities

Year 2023-24

I, MD SHAHJAHAN NADIM, son of MD NAZIR UDIN aged 50 years belonging to Bihar Vidhan Sabha service and presently working as Office attendant give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given)

	Sr.No.	Description :	Self	Spouse Name(s): Nilofar	Dependant-1 Name: Md parwez nadim	Dependant-2 Name: Md Sadab parwej	Dependant 3Name Md Sarfora nadim
	(i)	Cash	20,000/-	35,000/-	NIL	-NIL-	-NIL-
9/11 9/4 9/11 9/4	(ii)	Deposits in Banks, Financial Institutions And non-banking Financial Companies	100,000/- in S.B.I saving account	-NIL-	-NIL-	-NIL-	-NIL-
08.01.7	(iii)	Bonds, Debentures and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
2154	(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	-NIL-	-NIL-	-NIL-	-NIL-
	(v)	Motor Vehicles (details of make etc.)	Motor cycle	-NIL-	-NIL-	-NIL-	-NIL-
	(vi)	Jwellery (give details of weight and value)	NIL	GOLD-70gm 350,000/-	-NIL-	-NIL-	-NIL-
	(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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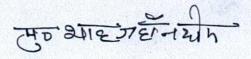
## B. Details of Immovable assets

[ Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated ]

Sr. No.	Description	Self	Spouse Name(s):	Dependant-1 Name:	Dependant-2 Name:	Dependant-3 Etc
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	-NIL-	1.5 Dismil Fulwarisarif Esopur bhatta	-NIL-	-NIL-	-NIL-
(iv)	Houses/Apartments, etc. - location(s) - Survey/door number(s) -Extent (Total measurement ) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property )	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:

( Note: Please give separate details for each item )



Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on06-02-2024
(a)	(i) Loans from Banks	SBI BVM – 8,000,00/-	375,000/-
	(ii)Loans from financial institutions	-NIL-	NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-
	(b) dues to departments dealing with supply of water.	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-

	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, in any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	PAN No- AMHPN4217H	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth	-NIL-	-NIL-

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Tax Return filed.]		
(iii) Sales Tax [Only in case of property business ]	-NIL-	-NIL-
(iv) Property Tax	-NIL-	-NIL-

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(iv) Property Tax		-NIL-	-NIL-	
C. Personal Details GPF/CPF/PRAN No. :-	PTS	/BLA-1202		
Gender :- (M/F)			0	
	M			
Date of Birth:	(DD/MM/YYY 2 8 0		4	
Class/Group :- (A/B/	(C)			
	С			
	OFFICE ATT	ENDENT		
Cadre :-				
	Bihar Vidhan	Sabha Sachiwalaya Servic	ce	
Home District:-	(Full name e.g. B.A. B.S.S Bihar Secre	.SBihar Administrative Service, etariat Service etc.		
	BHAGALPUF	₹		
I nereby declare that	t the above details	s are true to the best of my	knowledge and belief.	
		Signature	21127/21-12/4	1
Place :Patna.		Name of Employe	ee – Md. Shajahan Nac	lim
		Designation - Of	fice Attendent	
Date:05-02-2024	Departr	ment - Bihar Vidhan Sab	oha Sachiwalaya, Patna	1